# GOVERNMENT OF TELANGANA ABSTRACT

The Epidemic Diseases Act, 1897 – The Telangana Epidemic Diseases (COVID-19) Regulations, 2020- Guidelines to Shops and Establishments for following Social Distancing Norms – Issued.

### HEALTH, MEDICAL & FAMILY WELFARE (D ) DEPARTMENT

G.O.Ms.No. 14 Dated: 23-03-2020

Read the following:-

- 1) The Epidemic Diseases Act 189, Act No.3, of 1897.
- 2) G.O. Ms. No.13, H.M. & F.W.(D) Department, Dated:21-3-2020.

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#### ORDER:

In continuation of regulations issued in the reference 2<sup>nd</sup> read above and in exercise of powers conferred on the State Government under Sections 2,3, and 4 of Epidemic Diseases Act 1897, the following regulations are made to ensure social distancing to restrict the spread of COVID – 19.

- i. All shops, establishments, etc. shall paint footmarks on the floor at distances of 4 feet to indicate locations where customers shall be required to queue up at the counter.
- ii. The above mentioned marks can be made inside the premises of the shop or even outside the shop on footpaths, etc. in case of constraint of space.
- iii. The proprietor/management of the establishment shall be responsible for seeing that people who queue up at the counters stand on these marks thereby ensuring the practice of social distancing.
- iv. The proprietor/management of the establishment shall ensure that people do not gather in groups inside the premises.
- v. Shops, establishments etc. shall provide hand wash facilities and/or sanitizers for use by visitors.
- 2. Violation of the above social distancing norms shall be punishable under Sections 188,269 and 270 of IPC.

# (BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

# A. SANTHI KUMARI SPECIAL CHIEF SECRETARY TO GOVERNMENT

То

The Commissioner of Health & Family Welfare, Hyderabad.

The Commissioner of Labour, Hyderabad

The Director General of Police. Hyderabad

The Director of Municipal Administration, Hyderabad

The Director of Ayush, Hyderabad.

The Director of Medical Education, Hyderabad

The Director of Public Health & Family Welfare, Hyderabad

The Commissioner of TVVP, Hyderabad.

All the District Collectors in the State.

The Commissioners of Police in the State.

All Superintendents of Police in the State.

All the Departments in the Secretariat.

All HODs in the State.

(P.T.O.)

Copy to

PS to Secretary to Chief Minister

PS to Minister for HM&FW

PS to CS to Government.

PS to Principal Secretary to Government (MA&UD)

PS to Principal Secretary to Government (Political)

Sc/SF.

// FORWARDED :: BY ORDER //

**SECTION OFFICER**